

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11726/2006

M/S PONDS INDIA LTD(MERGED WITH H.L.LTD)

Petitioner(s)

VERSUS

COMMNR. OF TRADE TAX, LUCKNOW
prayer for interim relief)(For final disposal)

Respondent(s)(With

WITH SLP(C) NO. 13202 of 2006
(With appln.for exemption from filing O.T. and permission to place addl.
documents on record and office report)(For final disposal)

SLP(C) NO. 13204 of 2006

With appln.for exemption from filing O.T. and permission to place addl.
documents on record and office report)(For final disposal)

SLP(C) NO. 3637 of 2007

(With prayer for interim relief and office report)(for final disposal)

Date: 23/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Ashok H.Desai,Sr.Adv.
Mr.Ravinder Narain, Adv.
Ms. Sonu Bhatnagar, Adv.
Mr.Ajay Aggarwal, Adv.
Ms.Nupur Singh, Adv.
Mr. Rajan Narain,Adv.For Respondent(s) Mr. Mohan Parasaran, ASG
Mr. S.Wasim A. Qadri, Adv.
UOI Mr. Navin Prakash, Adv.
Mr. Sushil Kumar, Adv.
Mr. D.S. Mahra, Adv.

Mr. Gunnam Venkateswara Rao,Adv.

UPON hearing counsel the Court made the following
ORDER

List on 24.1.2008.

[Meenu Sethi]
Court Master[Pushap Lata Bhardwaj]
Court Master